

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No.71/TT/2012

Date: 12.4.2012

To  
The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval under regulation-86 of CERC (conduct of Business) regulations 1999 and CERC (terms and Conditions of tariff) Regulations 2009 for determination of Transmission Tariff from anticipated DOCO (01.01.2012) to 31.03.2014 for 315 MVA, 400/220 KV ICT at Bhiwadi under Northern Regional Transmission Strengthening Scheme in NR for tariff block 2009-14 period

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 27.4.2012:

(a) The status of DOCO;

(b) In case there is any change in anticipated DOCO, the CA/Management Certificate certifying the actual expenditure up to DOCO, Projected additional capital expenditure thereafter, and the funding pattern as on DOCO as well as for the additional capitalization along with revised Form-1, Form-6, Form-9 and Form-13.

Yours faithfully,

(P.K. Sinha)  
Assistant Chief (Legal)